

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 113  
**(IB)-37(PB)/2018**

**IN THE MATTER OF:**

Dinesh Kumar Jain &Ors

.... Petitioner/Applicant

Vs.

Fantastic Buildcon Pvt.Ltd. &Ors

....Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code in liq.**

**Order delivered on 06.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator  
For the Applicant

Mr. B. Vinodh Khanna, Adv.  
Mr. Rakesh Kumar, Ms. Preeti Kashyap and  
Mr. Ankit Sharma Advocates  
Mr. Krishna Kumar, Advocate  
Mr. Rakesh Kumar, Ms. Preeti Kashyap and  
Mr. Ankit Sharma Advocates

For the Respondent

**ORDER**

**IA-1835/2019**

List on 28.07.2021.

List all the pending applications for hearing on 28.07.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**